

DEMAND No. 142—Other Capital Outlay of the Ministry of Transport and Communications.

"That a supplementary sum not exceeding Rs. 1,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Other capital outlay of the Ministry of Transport and Communications.'"

DEMAND No. 143—Capital Outlay on Posts and Telegraphs (Not met from Revenue).

"That a supplementary sum not exceeding Rs. 4,26,69,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Capital Outlay on Posts and Telegraphs (Not met from Revenue)'."

DEMAND No. 144—Capital Outlay on Public Works

"That a supplementary sum not exceeding Rs. 50,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Capital Outlay on Public Works.'"

DEMAND No. 145—Delhi Capital Outlay

"That a supplementary sum not exceeding Rs. 10,90,64,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Delhi Capital Outlay'."

DEMAND No. 146—Other Capital Outlay of the Ministry of Works, Housing and Rehabilitation.

"That a supplementary sum not exceeding Rs. 93,00,000 be granted

to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1964, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Rehabilitation'."

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APPROPRIATION BILL*

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): Sir, I move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1963-64.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1963-64."

The motion was adopted.

Shrimati Tarkeshwari Sinha: Sir, I introduce the Bill.

Sir, I also beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1963-64, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India

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†Introduced/Moved with the recommendation of the President.

[Mr. Deputy-Speaker]

for the services of the financial year 1963-64, be taken into consideration."

The motion was adopted.

Mr. Deputy-Speaker: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shrimati Tarkeshwari Sinha: Sir, I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

14.05 hrs.

DEMANDS FOR GRANTS*

MINISTRY OF EDUCATION

Mr. Deputy-Speaker: The House will now take up discussion and voting on the Demands for Grants under the control of the Ministry of Education. Time allotted is seven hours.

There are some cut motions to be moved. Does Shri Vishram Prasad want to move his cut motion?

Shri Vishram Prasad (Lalganj): Yes.

Mr. Deputy-Speaker: Shri Kishen Pattnayak is not here. Shri Ram Sewak Yadav.

श्री रामसेवक यादव : (बाराबंकी) मैं पेश करता हूँ ।

Mr. Deputy-Speaker: Shri Vasudevan Nair and Shri Mukerjee are not there; so, cut motion No. 3 is not moved. Shri Hari Charan Soy is not there; so, cut motion No. 4 is also not moved. Shri Masani.

Shri M. R. Masani (Rajkot): I move.

Mr. Deputy-Speaker: Shri Vishram Prasad.

Shri Vishram Prasad: I move.

Mr. Deputy-Speaker: Shri Ramchandra Vithal Bade.

Shri Bade (Khargone): I move.

Mr. Deputy-Speaker: Shri Kishen Pattnayak is not here. Shri Ram Sewak Yadav.

श्री रामसेवक यादव : मैं पेश करता हूँ ।

Mr. Deputy-Speaker: Shri Pratap Keshari Deo is not here.

Shri Yashpal Singh (Kairana): His letter is here.

Mr. Deputy-Speaker: Shri Y. N. Singh is not here. So, cut motion No. 9 is not moved.

Shri M. R. Masani: I believe, he has sent a note saying that he wishes to move it.

Mr. Deputy-Speaker: I have not received the note. Shri Barrow is not here; so, cut motion No. 10 is not moved. Shri Ramchandra Vithal Bade.

श्री बड़े : मैं प्रस्तुत करता हूँ ।

*Moved with the recommendation of the President.